MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 351 Imphal, Tuesday, March 31, 2026 (Chaitra 10, 1948)

GOVERNMENT OF MANIPUR
SECRETARIAT: HEALTH DEPARTMENT

N O T I F I C A T I O N

Imphal, the 25th March, 2026.

No. JNIM-302/1/2026-HS-HEALTH: In exercise of the powers conferred by Rule 5 (POWER TO RELAX) of the JNIMS (Nursing Staff) Recruitment Rules, 2016 read with the decision of the Governor-in-Council in its meeting held on 28/01/2026, the Governor of Manipur is pleased to order the relaxation of the provisions of JNIMS (Nursing Staff) Recruitment Rules, 2016 for the post of Deputy Nursing Superintendent as detailed below:

RECRUITMENT RULES FOR THE POST OF (NURSING STAFFS)

i. One time relaxation in the Recruitment Rules for promotion to Deputy Nursing Superintendent, JNIMS as below:

Sl. No.	Designation of Post	In case of recruitment by promotion/deputation/transfer, grades from which promotion/deputation/transfer to be made	
		Existing	Relaxation as one time measure
1	Dy. Nursing Superintendent	Promotion:- i) Asst. Nursing Superintendent with 5 yrs experience of regular service in the grade ii) Possession of certificate in Nursing administration training or nursing educational administration	Promotion:- i) Asst. Nursing Superintendent with 3 yrs experience of regular service in the grade ii) Possession of certificate in Nursing administration training or nursing educational administration

2. It is also ordered that the concerned Rules and also standing orders/instruction bearing upon the subject and which are in force at present shall be deemed to have been amended accordingly as a one time relaxation.

3. This one-time relaxation shall be valid till 3(three) months from the date of publication of this Notification in the Official Gazette of Manipur.

By orders & in the name Governor;

SHAMIM AHMAD SHAH,
Joint Secretary (Health & FW),
Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 31-03-2026 15:16:38